

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2370/2016

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

Date : 24-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]For Petitioner(s) Mr. Yogesh Tiwari, Adv.
Mr. Sanjay K. Agrawal, AOR

For Respondent(s) Mr. A. N. Arora, AOR

UPON hearing the counsel the Court made the following
O R D E RLearned counsel for the petitioner submits that he has filed
affidavit in proof of dasti service of notice on sole respondent.

Office to verify and proceed further.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER